THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE NINETY-SIXTH SESSION: BE THE RAJYA SABHA

Commencing on the 10th May, 1976/the 20th Vaisakha, 1898 (Saka)

RAJYA SABHA

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Monday, the 10th May, 1976/the 20th Vaisakha, 1898 (Sa/ca)

The House met at eleven of the Clock, Mr. Chairman in the Chair.

MEMBER SWORN

Shri Pattiam Raj an (Kerala)

ORAL ANSWERS TO QUESTIONS

Foreign companies operating in India

*1. SHRI MAHENDRA BAHADUR
SINGH-. SRI SAT PAUL
MITTAL:f SHRI SWAISINGH
SISODIA SHRIMATI LAKSHMI
KUMARI CHUNDAWAT:

Will the Minister sf LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of foreign companies operating in India ag on 31st March, 1976;

tThe question wag actually asked on the floor of the House by Shri Sat Paul Mittal

- (b) the number out of these, which are India, subsidiaries; and
- (c) the total assets of these companies as on 31st March, 1976?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) to (c). A statement is laid on the Tabe of the House.

Statement

(a) and (b) Foreign companies operate in India through their branches and Indian Subsidiaries, i.e., Indian companies in which a single foreign body corporate holds more than 50 per cent of the paid-up equity capital. Full information about the number of both branches and subsidiaries of foreign companies is so far available for 31st March, 1974. As on that date there were 188 Indian Subsidiaries and 540 branches of foreign companies operating in the country.

In the case of branches, information about their number as on 31st March, 1975 and 31st March, 1976 is also available. O_n these dates, their numbers were 510 and 481 respectively. Similar information about the number of Indian subsidiaries subsequent

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